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Title: Presentation of the 59th, 60th and 61st Reports of the Committee on Agriculture.

SECRETARY-GENERAL: I beg to lay the Reports (Hindi and English versions) of the following Committees:-

- (a) 59th Report* on Action taken by the Government on the Observations/Recommendations contained in the 37th Report on 'Cultivation of Genetically Modified Food Crops Prospects and Effects' pertaining to the Ministry of Agriculture (Department of Agriculture and Cooperation).
- (b) 60th Report* on 'Pricing of Agricultural Produce' pertaining to the Ministry of Agriculture (Department of Agriculture and Co-operation).
- (c) 61st Report* on 'Rashtriya Krishi Vikas Yojana An Evaluation' pertaining to the Ministry of Agriculture (Department of Agriculture and Cooperation).

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^{*} The Report was presented to Hon. Speaker (15th Lok Sabha) on 15th March, 2014 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.